

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Cr1) No(s).6341/2006

RAVI @ RAVICHANDRAN

Petitioner(s)

VERSUS

STATE REP.BY INSPECTOR OF POLICE

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,bail and office report )

Date: 15/03/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Satya Mitra Garg,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Deleted.

(B.SUDHEENDRA KUMAR)

Registrar

